

**BEFORE THE ADJUDICATING OFFICER
SECURITIES AND EXCHANGE BOARD OF INDIA
CORRIGENDUM**

**CORRIGENDUM
TO
ADJUDICATION ORDER Ref. No. Order/SM/SM/2026-27/32385**

1. Whereas, an Adjudication Order No. Order/SM/SM/2026-27/32385 (hereinafter referred to as 'Order') has been passed in the matter of Golden Tobacco Limited.
2. The PAN of the Noticee captured in the said Order at page 1, has been inadvertently mentioned as "AGTPM5827G" instead of "AAECD6486C".
3. Accordingly, the PAN in the said Order appearing at page 1, shall be read as "AGTPM5827G".
4. The order bearing Ref. No. Order/SM/SM/2026-27/32385 shall always be read with this 'Corrigendum' and other contents of the Order shall remain unchanged.
5. A copy of this Corrigendum shall be served upon the Noticee, and also to the Securities and Exchange Board of India.

**DATE: May 08, 2026
PLACE: MUMBAI**

**SUDEEP MISHRA
ADJUDICATING OFFICER**